Electricity	Supply	Un-	Pending	with
dertaking		luisi-	Select Co	mmittee.
tion Bill.				

Public Gambling Bill . Do.

Verumpattamdars Bill . Do.

Restriction on Possession and Ownership of

Lands Bill.

Special Rights in Lands Do. Abolition Bill.

Irrigation Bill . . Taken up for consideration but not passed.

Compensation for Tenants Improvements Bill.

B. Non-official Bills

Debt Relief Bill . Pending with Select Committee.

Completion of Nationalisation of Transport Bill.

Do.

Do.

Malayala Brahmin Bill

Do.

Cochin Co-operative Land Mortgage Bank (Amendment) Bill. Introduced.

Artisans' Protection Bill Private School Teachers' Lot Improve-

ment Bill

Do.

Prevention of Eviction of Kudikidappukars (Amendment) Bill.

Do.

Shri GOVINDAN NAIR: Do Government propose to legislate into law any of the pending non-official Bills?

SHRI GOVIND BALLABH PANT: There are some non-official Bills.

SHRI GOVINDAN NAIR: I wanted to know whether the Government propose to legislate into law any of the pending non-official Bills.

SHRI GOVIND BALLABH PANT: Government will consider all the official and non-official Bills that were pending at the time.

Pending Cases in the Travancore-Cochin State

*386. SHRI GOVINDAN NAIR: Will the Minister for Home Affairs be pleased to state:

(a) the present number of cases taken up and pending trial under

section 107 of the Criminal Procedure Code in Travancore-Cochin;

- (b) the number of such cases pending trial for more than (i) one year; (ii) two years; (iii) three years, and (iv) four years; and
- (c) the reasons as to why the jurisdiction over trial and conviction of
 cases taken up under the above section is still being vested in the executive even after the separation of
 the judiciary from the executive in
 Travancore-Cochin State?

THE MINISTER FOR HOME AFFA-IRS (SHRI GOVIND BALLABH PANT):
(a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

रेल इंजनों के लिये नये ईंधन की खोज

*३८७. श्रीमती सावित्री निगम : क्या प्राकृतिक संसाधन तथा वैज्ञानिक गवेषणा मत्री यह बताने की कृपा करेंगे कि :

- (क) क्या जीलगोरा की ईंधन-ग्रनु-संधान-संस्था ने रेल इंजनों को चलाने के लिए किसी नये किस्म के ईंधन का पता लगाया है: श्रौर
- (ख) यदि हा, तो इस ईंधन के उपयोग से एक वर्ष में फी इंजन कितने कोयले की बचत हो सकेगी?

†[Discovery of a New Fuel for Running Locomotives

*387. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

- (a) whether the Fuel Research Institute, Jealgora has discovered a new kind of fuel for running railway locomotives; and
- (b) if so, how much coal per engine can be saved in a year by the use of this fuel?]

[†]English translation.